# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1560 ANSWERED ON 29/07/2025

#### **DISHA MEETINGS IN DAMAN AND DIU**

#### 1560. Shri Patel UmeshbhaiBabubhai:

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of meetings of District Level DISHA Committees have been held in Daman and Diu District since the formation of 18th LokSabha;
- (b) the number of meetings of District Level DISHA Committees are to be held mandatorily in a year as per DISHA guidelines issued by the Ministry of Rural Development;
- (c) the action likely to be taken against the district administration in case it fails to hold the minimum number of meetings;
- (d) the date on which the meetings held in both the districts, if any;
- (e) whether the minutes and summaries of said meetings have been shared, if so, the details thereof; and
- (f) the time by which the minutes and summaries of the meetings are likely to be shared as per the guidelines along with the details thereof?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) & (d): Following the formation of the 18th LokSabha, the District Level DISHA Committees (DLDC), comprising Members of the 18th LokSabha, were reconstituted on August 8, 2024, in all the districts across the country, including Daman and Diu districts. The details of DLDC meeting held in Daman and Diu Districts since the formation of 18<sup>th</sup>LokSabha are as under:

SI.	Name of	Number of meetings	Date on which the
No.	District	held	meeting held
1	Daman	1	13.05.2025

2 Diu 1 30.0	)5.2025
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(b) & (c): As per DISHA guidelines, meetings of District Level DISHA Committees should be held at least once in every quarter, after giving sufficient notice to the Hon'ble MPs/MLAs and all other Members of the DISHA Committee. During the year at least 4 meetings are to be organized. However, if chairperson so desires, number of meetings to be convened can be more than four.

Recognizing the critical importance of DISHA, Ministry of Rural Development (MRD) is persistently working to ensure that these meetings are convened on a regular basis. All States/UTs have been urged to take necessary actions and instruct the relevant Member Secretaries (District Collectors, Magistrates, Deputy Commissioners) to ensure that District Level DISHA meetings are held as per DISHA guidelines. The Hon'ble Members of Parliament have also been requested from time to time to hold DISHA meetings in their respective districts on regular basis.

(e) & (f): As per DISHA guidelines, the proceedings of the DISHA meetings should be issued within 10 days of the meeting and it should be immediately uploaded on the 'Meeting Reporting Portal' (<a href="https://erp.disha.gov.in">https://erp.disha.gov.in</a>), a portal developed by Ministry of Rural Development to support the operations of DISHA. Proceedings of the DISHA meetings held in Daman and Diu Districts have not yet been uploaded on the 'Meeting Reporting Portal'.

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